

# LOK SABHA DEBATES

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## LOK SABHA

Thursday, April 26, 1962/Vaisakha 6,  
1884 (Saka)

The Lok Sabha met at Eleven of the  
Clock.

[MR. SPEAKER in the Chair]

### ORAL ANSWERS TO QUESTIONS

#### Security Paper Mill

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\*196. { Shri D. N. Tiwary:  
Shri Raghunath Singh:  
Shri Vidya Charan Shukla:

Will the Minister of Finance be  
pleased to state:

(a) whether a "Security Paper Mill"  
is proposed to be set up at Hoshanga-  
bad (Madhya Pradesh) in collabora-  
tion with a British firm;

(b) the requirements of Security  
paper in the country; and

(c) the rated capacity of the pro-  
posed mill?

The Deputy Minister in the Minis-  
try of Finance (Shri B. R. Bhagat):

(a) Yes, Sir.

(b) The current annual require-  
ments of the Security Press are about  
2100 tonnes of currency and bank note  
paper which are entirely imported  
and about 6200 tonnes of other varie-  
ties of security paper of which about  
700 tonnes are also imported.

(c) The rated capacity of the Secu-  
rity Paper Mill will be 2032 tonnes of  
currency and bank note paper per  
annum.

Shri D. N. Tiwary: May I know  
what will be the value of the import-

ed paper? How much do we spend in  
importing this paper?

Shri B. R. Bhagat: It is Rs. 1.6  
crores, which is the value of the cur-  
rency and bank note paper being im-  
ported.

Shri D. N. Tiwary: By what time  
will this mill go into production?

Shri B. R. Bhagat: This will be  
commissioned by about September,  
1964.

श्री रघुनाथ सिंह : क्या मैं जान सकता  
हूँ कि उस का जो पल्प होगा वह बाहर से  
आयेगा या उस को हिन्दुस्तान से लिया  
जायेगा just like white hemp ?

श्री ब० रा० भगत : इस के लिए मुझे  
सूचना चाहिए कि इस का पल्प कहाँ बनेगा ।

Shri Vidya Charan Shukla: May I  
know if the Government consulted  
any of the Indian Paper manufac-  
turers before entering into collabora-  
tion agreement with the British firm  
for the setting up of this security  
paper mill?

Shri B. R. Bhagat: This matter  
was considered and the process being  
very highly technical and complicat-  
ed, it was decided to set up this mill  
by the Government, because it was  
considered that no private firm was  
willing to do it at that time.

Shri Warrior: May I know whether  
this production of this paper mill will  
be according to the demands of the  
existing security press in India or  
will the capacity be more than the  
demands of the security press at pre-  
sent existing?

**Shri B. R. Bhagat:** Actually, it will meet substantially the demands—not the whole of it, but a very large portion of the demand will be met.

**Shri Yallamanda Reddy:** When it is with the collaboration of the British firm, may I know what sort of security paper it is and what sort of security is there?

**Mr. Speaker:** The paper that is manufactured will be used for security purposes; not that security is to be contained in the paper.

**Shri Yallamanda Reddy:** When it is in collaboration with the British firm, where is the secrecy?

**An Hon. Member:** None . . .

**Shri Yallamanda Reddy:** Exactly.

**Mr. Speaker:** Order, order.

**Shri B. R. Bhagat:** The collaborators are today the suppliers of this paper and security is involved because they are the only persons who are supplying such paper. No other person will be able to manufacture it. That is the element of security.

**Mr. Speaker:** Next question.

**Shri Harish Chandra Mathur:** No. 197.

**Mr. Speaker:** Is that the seat where I should look to the hon. Member?

**Dr. Ram Subhag Singh:** Newly allotted seat.

#### **Pakistani Dacoities in Indian Territories**

\*197. **Shri Harish Chandra Mathur:** Will the Minister of Home Affairs be pleased to state:

(a) the number of gangs of dacoits from Indian side who are harboured or who reside in Pakistan side and operate from there in Indian territory;

(b) whether this matter has been discussed with Pakistan authorities and if so, with what result;

(c) whether a gang of Jag Mal has recently energised and committed several dacoities in Rajasthan; and

(d) whether a detailed statement of crimes committed by these gangs during the year 1961-62 will be laid on the Table?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) There are about 15 such gangs of dacoits.

(b) The question of apprehending and liquidating these gangs has been discussed on a number of occasions at the border conferences of police officers. The results so far have not been very fruitful.

(c) Jag Mal Singh's gang was responsible for some dacoities in Rajasthan during the month of March, 1962.

(d) The information is being collected and will be laid on the Table of the House.

**Shri Harish Chandra Mathur:** May I know whether the hon. Home Minister has taken up this matter with his counterpart on the other side, instead of leaving it to the police officers, and more particularly in respect of the extradition of such declared offenders?

**The Minister of Home Affairs (Shri Lal Bahadur Shastri):** No, Sir. I have not done so. The discussions have been held at the officers' level.

**Shri Harish Chandra Mathur:** This question has been discussed at the officers' level for all these ten years, and we have had no success. We were assured in this House that the question regarding extradition was being taken up with the other Government. May I know what progress has been made in that regard, and why the hon. Minister has not felt it necessary to take it up at his own level?

**Shri Lal Bahadur Shastri:** It has already been said that the progress has not been satisfactory. But it all depends on the climate, and I should take it up only at an appropriate time